

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO.366
TO BE ANSWERED ON 02.02.2026**

Report on Gap in Indian Sports Governance

366. DR. RAJ KUMAR CHABBEWAL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether a report has been submitted by a Task Force on Capacity Building of Sports Administrators, formed in July, 2025 and if so, the details thereof;**
- (b) whether the said report has highlighted systemic gaps in sports governance in the country;**
- (c) if so, the details thereof;**
- (d) whether the Government is taking any measures to study and implement the various recommendations given in the said Report; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS AND SPORTS
[DR. MANSUKH MANDAVIYA]**

- (a) Yes. The report on Capacity Building of Sports Administration has been submitted by The Task Force to the Ministry of Youth Affairs and Sports. The report is available on the website of Ministry of Youth Affairs & Sports and can be accessed at the link- <https://yas.nic.in/en/sports/capacity-building>.**

(b) & (c) The task force report has highlighted certain gaps in India's Sports Governance, which inter-alia include, lack of professional cadre of sports administrators, fragmented training opportunities, gaps in current sports education in developing administrative capabilities, inadequate athlete pathways into governance and inadequate use of digital tools.

(d) & (e) In order to strengthen the Sports Administration, the Department of Sports has taken various steps, including but not limited to the following:

- i. The criteria for assistance under the scheme for assistance to National Sports Federations (NSFs) in May 2025 has been revised allowing NSFs to allocate up to 10 percent of their total budget for administrative staff, providing them with the professional staff and technical support needed for more effective operations.**
- ii. The expenditure necessary for smooth administrative operations, legal services and the appointment of specialized young professionals or interns are permitted up to 2.5 percent of the annual budget under the scheme.**
- iii. National Sports Federations (NSFs) are mandated to have a proper administrative structure and ensure proper advertising for staff appointments.**

These reforms aim to establish a globally respected, athlete-centric governance framework to prepare India for the Games of 2036 and beyond. The government has initiated this preparation by enacting the National Sports Governance Act, 2025.
